

	Year			
	87-88	88-89	89-90	90-91
Gr. A	2.40	2.59	3.04	3.21
Gr. B	4.21	4.57	5.30	5.65
Dr. C	9.90	10.74	12.46	13.29
Gr. D	6.80	7.37	8.55	9.12
Work Charge	26.83	29.83	34.00	36.00
Total	50.14	54.37	63.35	67.27

(b) and(c). The following steps have been taken to reduce the Establishment:-

- i) A ban was imposed on recruitment of Daily wages/Muster Roll employees in the year, 1984.
- ii) 11418 employees of various categories have been transferred to MCD due to transfer of JJ Scheme and handing over of developed colonies.
- iii) SIU study was also undertaken of various departments of the DDA to locate surplus staff and efforts are made to adjust this surplus against vacant posts. Administrative charges @ 1% P.A. are added while working out the disposal cost of flats under SFS, MIG categories. No such charges are levied for Janta flats.

[Translation]

**Stenographers Grade-II Examination
Conducted in Subordinate Services
Commission**

3217. SHRISURENDRA PAL PATHAK:
Will the PRIME MINISTER be pleased to
state:

(a) the total number of successful candidates in the Stenographers Grade-II examination, 1989 conducted by the subordinate Services Commission;

(b) the number of candidates from Hindi medium declared successful;

(c) whether any other cadre has been allotted to such candidates besides the Central Secretariat Stenographer Grade-C cadre;

(d) if not, the reasons therefor; and

(e) the proposed number of successful candidates being sent to other cadres from the Stenographer Grade-II examination of 1990?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS (SHRIMATI
MARGARET ALVA): (a) 278 candidates were
declared successful in the Stenographers
Grade 'C' Examination, 1989, conducted by
the Staff Selection Commission.

(b) 21 candidates with Hindi medium
were declared successful in the said exami-
nation.

(c) No, Sir.

(d) No vacancies of Hindi stenographers were reported to the Commission by the other participating cadres.

(e) The Grade 'C' Stenographers Examination, 1990 has been held on 8.12.91. The firm number of vacancies to be filled from the said examination has not been intimated to the Commission by various cadres so far.

[English]

Losses Incurred by Chittoor Sugar Mill

3218. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of FOOD be pleased to state:

(a) the details of the losses incurred by the Chittoor Sugar Mill at Palakkad district in Kerala during the last three years;

(b) whether the Union Government have any proposal to assist this sugar mill from Sugarcane Development Fund; and

(c) if so, the details thereof?

THE MINISTER STATE OF THE MINISTRY OF FOOD (SHRI TARUNGOGOI): (a) The Coop. Sugars Ltd., Chittur in Palghat District of Kerala, in their audited Balance Sheet have reported gross profits for the last three years viz, 1988-89 1989-90 and 1990-91

(b) and (c) Loans are granted from the Sugar Development Fund for cane development and modernisation/rehabilitation of the sugar factories. No application in this regard has been received from the aforesaid factory.

National Academy of Central and State Public Sector Undertakings

3219. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the proposal for the establishment of a national academy for public enterprises to act as a training wing for Central and State Government Undertakings is under consideration;

(b) if so, the reasons for the delay in implanting the above proposal; and

(c) the steps taken to expedite the establishment of such a training institute?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No, Sir.

(b) and (c). Do not arise.

Training for Craftsmanship

3220 SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the Union government have sponsored some scheme under which some Technical Institutes have been set up to provide training to the craftsmen in different States:

(b) if so, the number and places where these institutes have been set up of far; and

(c) the approximate number of craftsmen who are getting training in these institutes?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) The craftsman Training Scheme for training school leavers in Industrial Training Institutes in Engineering and non-Engineering trades has been in operation since 1950.

(b) and (c). A statement showing number of Industrial Training institutes, as on 31.7.91, Statewise with the seating capacity is Annexed.